

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

CP(C)/180/00054/2019
in
ORIGINAL APPLICATION NO. 180/00511/2018

Wednesday, this the 21st day of August, 2019

CORAM

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

Sooraj A.R, aged 30
S/o.K.V.Ramachandran
Kerralimalayil House
Kusumagiri P.O, Athani
Kakkanad, Pin – 682 030

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Petitioner

[By Advocate Mr.K.R.Vinod – not present]

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1. Mrs.Aruna Sundararajan, age Not Known
W/o.Not known
Secretary
Ministry of Communications
New Delhi
Sanchar Bhawan, 20 Ashoka Road
Nw Delhi – 110 001
2. Mrs.Anjali Anand, age not known
W/o.Not known
Chief Post Master General
Kerala Postal Circle
(Postal Department of India)
Thiruvananthapuram
Pin – 695 033
3. Mrs.Anjali Anand, age not known
W/o.Not known
The Recruitment Authority
Kerala Postal circle
Thiruvananthapuram
Pin – 695 033

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Respondents

(By Advocate Mr.S.R.K.Prathap, ACGSC)

This application having been finally heard on 21.8.2019, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the respondents submitted that an affidavit has been filed in compliance with the directions of this Tribunal dated 1.4.2019.

2. We find that the order of this Tribunal has been fully complied with. Hence, the C.P is closed. The notices shall stand discharged. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P1 - True copy of the order in O.A No.511/2018 dated 1.4.2019 of this Tribunal.

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